

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.05.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.24/9/AMR/2021		9 of IBC	RDC Concrete (India) Pvt Ltd Vs BGR Energy Systems Ltd

Counsel for Petitioner(s):

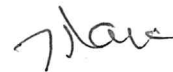
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Corporate Debtor requests time for filing counter and also submits that they are making efforts to settle the matter. However, for filing counter, list the matter on 06.06.2022, making it clear that if counter is not filed on that day the right to file counter would stand forfeited.



**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**